

Minutes of the meeting of the Commission held on 16.02.2010

Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A.N. Tiwari, Information Commissioner
- C. Prof. M. M. Ansari, Information Commissioner
- D. Ms. Annapurna Dixit, Information Commissioner
- E. Shri Satyananda Mishra, Information Commissioner
- F. Shri M.L. Sharma, Information Commissioner
- G. Shri Shailesh Gandhi, Information Commissioner
- H. Ms. Deepak Sandhu, Information Commissioner
- I. Ms. Sushma Singh, Information Commissioner
- J. Secretary Shri BB Srivastava and other officers assisted the Commission.

Shri Wajahat Habibullah informed the meeting of his letters of 16.2.'10 to HE the President of India and CM J&K withdrawing his offer to resign from the CIC.

The present status of allocation of land for constructing the offices of the Commission together with a proposed Institute was discussed. Information Commissioner Shri Satyananda Mishra suggested that the possibility of the building housing the Commonwealth Games Secretariat on Parliament Street being assigned to the CIC on vacation by the Secretariat might be examined. This was agreed to.

(Proposed Action Secretary (CIC)).

Commission discussed the procedure that may be followed in which its Benches be apprised of the decisions on a particular issue already made by it which may again be at issue before another Bench. This will help Benches to consider referring the matter to a larger Bench if the decisions are likely to conflict with decisions already pronounced by the Commission.

(Proposed Action JS (Law) as and when required).

Agenda Item 1: ATR on the MoM dt. 19.01.2010

Noted. However, it desired that only definitive action taken on the directions of the Commission should be reported in future. It was further directed that the training of staff members as proposed and also the preparation of 5th Annual convention be expedited.

**(Proposed Action DS (PP) Training/Convention
JS (MoRe) and others – convention)**

Agenda Item: 2 A Statement on the Plan/Non Plan expenditure of the Commission-for information

Noted.

Miscellaneous:

The monthly receipt and disposal statement for January, 2010 was noted.

It was directed that a comparative statement on the remunerations paid made to the Data Entry Operators and their jobs by various departments of the Government be presented in the next meeting.

(Proposed Action JS (A&P)).

Commission also directed to present the compliance status of ESIC Act and the PF Act by the Commission in regard to the employees including the outsourced members in the next meeting.

(Proposed Action JS (A&P)).

It was directed further that the vacancy and in-position statement of the staff members be presented to the Chief Information Commissioner which may then be made agenda item for next meeting, in which peruse the staff allocation statement to the Chief Information Commissioner/ Information Commissioners will also be perused.

(Proposed Action JS (A&P)).

Commission agreed to institute a Disability Cell for facilitating the disabled.

(Proposed Action Secretary)

Commission agreed to resume with the presentation on the rulings of High Court of Delhi on the Decisions of the Commission on 23.02.2010

(Proposed Action Prof Nigam, JS (law) and DS (PP))